POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF HIND SYNTEX LIMITED

Registered Office: Plot No. 2,3,4 and 5 Industrial Growth Centre, Kurawar, Rajgarh – 465667 (Madhya Pradesh)

OPEN OFFER FOR ACQUISITION OF 33,06,836 EQUITY SHARES FROM THE SHAREHOLDERS OF HIND SYNTEX LIMITED (THE "TARGET COMPANY") BY MR. MANISH KUMAR, MRS. RITIKA KUMAR, RDM FAMILY TRUST AND DEVMANU FAMILY TRUST (THE "ACQUIRERS")

This Post Offer Public Announcement (the "Announcement") is being issued by Microsec Capital Limited, on behalf of Mr. Manish Kumar, Mrs. Ritika Kumar, RDM Family Trust and Devmanu Family Trust (hereinafter collectively referred to as "the Acquirers" and individually referred to as "the Acquirer"), in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The detailed public statement with respect to the aforementioned offer was made on February 20, 2013 in the Financial Express (English) – All Editions, Jansatta (Hindi) - All Editions, Nav Shakti (Marathi) – Mumbai Edition and BPN Times (Hindi) - Bhopal-Edition.

1.	Name of the Target Company	:	Hind Syntex Limited
2.	Name of Acquirers	:	Mr. Manish Kumar, Mrs. Ritika Kumar, RDM Family Trust and Devmanu Family Trust
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	Bigshare Services Private Limited
5.	Offer Details a)Date of Opening of the Offer b)Date of Closure of the Offer	 : :	 Monday, April 15, 2013 Tuesday, April 30, 2013
6.	Date of payment of consideration	:	Monday, May 13, 2013
7.	Details of Acquisition		

Sl. No.	Item	Proposed in the Offer document		Actuals	
7.1	Offer Price	₹8/- per fully paid up equity share of ₹ 10/- each		₹8/- per fully paid up equity share of ₹ 10/- each	
7.2	Aggregate number of Equity Shares tendered	33,06,836		23,16,217	
7.3	Aggregate number of Equity Shares accepted	33,06,836		22,73,188	
7.4	Size of the Offer (₹)(Number of Equity Shares multiplied by Offer Price per Equity Share)	₹ 264,54,688		₹ 181,85,504	
7.5	Shareholding of the Acquirers before Agreements /Public Announcement (No. & %)	Nil		Nil	
7.6	Equity Shares acquired by way of Agreements • Number • % of fully diluted equity share capital	 38,61,994 30.36%		 38,61,994 30.36%	
7.7	Equity Shares acquired by way of Open Offer • Number • % of fully diluted equity share capital	 33,06,836 26.00%		 22,73,188 17.87%	
7.8	Equity Shares acquired after Detailed Public Statement	Nil		Nil	
7.9	Post Offer shareholding of Acquirers • Number • % of fully diluted equity share capital	 71,68,830 56.36%		 61,35,182 48.24%	
7.10	Pre & Post Offer shareholding of Public • Number • % of fully diluted equity share capital	**Pre-Offer** 88,56,606 69.64%	**Post-Offer** 55,49,770 43.64%	**Pre-Offer** 88,56,606 69.64%	**Post-Offer** 65,83,418 51.76%

The Acquirers accept full responsibility for the information contained in this Post Offer Public Announcement and also accept responsibility for the obligations of the Acquirer laid down under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

A copy of this Post Offer Public Announcement will be available on the websites of SEBI, BSE Limited and National Stock Exchange of India Limited and the registered office of the Target Company.

The terms used but not defined in this Announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by the Manager to the Offer for and on behalf of the Acquirers

MICROSEC
MICRO FOCUS. MEGA WEALTH

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Contact Person : Mr. Manav Goenka

Place : Kolkata
Dated : May 20, 2013